

DIVISION BENCH

O-128

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/339(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th February, 2021, 10:30
A.M**

Name of the Company	RAJ KUMAR MANDAL Vs. COOKME [SPICE] PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances through video conference

For the Corporate Debtor

Mr. Rajarshi Dutta, Adv
Mr. Sayantan Bose, Adv
Ms. Madhurima Das, Adv

ORDER

Mr. Rajarshi Dutta along with Mr. Sayantan Bose and Ms. Madhurima Das, Ld. Counsel for the Corporate Debtor present.

Due to paucity of time, list this matter on 15.04.2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**